



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

12/09/2019

O.A./260/165/2018

DR K MISHRA  
-V/S-  
CIPET

ITEM NO: 94

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.S.P.Pati

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. Mr.S.P.Pati, learned counsel for the respondents is present.</p> <p>Since no one is present on behalf of the applicant today when the matter was listed for hearing, the OA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.</p>		
	<p>Copy of the order be handed over to the learned counsel for the respondents and sent to the applicant by post by the Registry.</p>		
	<table><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		



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